

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF RANSAN PACKAGING PRIVATE LIMITED

Sl.No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	RANSAN PACKAGING PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	13/05/2013
3.	Authority under which Corporate Debtor is Incorporated / Registered	Registrar of Companies (ROC) - Chennai
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U74999TN2013PTC091108
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Debtor	NEW NO.11, OLD NO.7, KAILASAM STREET TONDIARPET, CHENNAI, TAMILNADU, INDIA, 600081
6.	Date of Closure of Insolvency Resolution Process	CIRP timeline was extended till 23.08.2024
7.	Liquidation Commencement Date of Corporate Debtor	24/01/2025
8.	Name and Registration Number of the Insolvency Professional Acting as Liquidator	E. SANTHANALAKSHMI IBBI/002/IP-N00831/2019 -2020/12661
9.	Address and e-mail of the Liquidator, as registered with the Board	E.Santhanalakshmi, Insolvency Professional, Plot No. 42B, Sree Krishna Flats, S-1, 2nd Floor, LIC Nagar 2nd Street, Madipakkam, Chennai, Tamil Nadu - 600091 cirp.ransanpackaging@gmail.com Mob: +91 99414 65504
10.	Address and e-mail to be used for correspondence with the liquidator	E.Santhanalakshmi, Insolvency Professional, Plot No. 42B, Sree Krishna Flats, S-1, 2nd Floor, LIC Nagar 2nd Street, Madipakkam, Chennai, Tamil Nadu - 600091 Email: cirp.ransanpackaging@gmail.com Mob: +91 99414 65504
11.	Last date for submission of claims	07.03.2025

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the **RANSAN PACKAGING PRIVATE LIMITED** on 24th January 2025. [Order received on 3rd February 2025].

The stakeholders of **RANSAN PACKAGING PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **7th March 2025**, to the Liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 06.02.2025

Place: Chennai

E SANTHANALAKSHMI
IBBI/002/IP-N00831/2019 -2020/12661
Liquidator





GEM Oncoshield, accessible cancer care for all unveiled

Chennai, Feb 6: In commemoration of World Cancer Day, GEM Hospital, India’s premier Gastroenterology, laparoscopic and Robotic surgery hospital is proud to announce GEM Oncoshield, a month-long initiative in February to enhance access to expert cancer care for patients from across the country. The initiative is designed to provide invaluable support to cancer patients and their families by offering specialized services including free second opinions and advanced surgical treatments.

The ‘GEM Oncoshield’ program features a comprehensive suite of services aimed at improving early diagnosis, treatment, and long-term care for cancer patients, especially those suffering from abdominal and gastrointestinal cancers.

“We believe that everyone deserves the best care, regardless of their circumstances,” says Dr. C. Palanivelu, Founder-Chairman, GEM Hospitals. “On World Cancer Day, and throughout the month of February, we’re reaffirming our commitment to providing high-quality, accessible and affordable cancer care to everyone who needs it.”

Dr. P. Senthilnathan, Director - GEM Hospital said, “We understand that receiving a cancer diagnosis is overwhelming. A second opinion can offer patients peace of mind and assurance that they are on the right path. Our specialists are committed to providing comprehensive, personalized care, and this initiative will allow many more people to access our expertise.”

Dr. Srivatsan, Senior Consultant - Surgical Gastroenterologist, GEM Hospital, said “ With our virtual consultations, geographical distance is no longer a barrier to quality care.” GEM Hospital’s comprehensive February initiative is part of its ongoing commitment to accessible, compassionate, and world-class cancer care.

Ola Electric launches Roadster X series

Chennai , Feb 6: Ola Electric, India’s largest pure-play EV company, today announced its entry into the EV motorcycle segment with the launch of its Roadster X series to redefine motorcycling with impressive performance and a thrilling riding experience. Built on the company’s scalable motorcycle platform, the all-new Roadster X series is being introduced starting at Rs.74,999 for the Roadster X, Rs.1,04,999 for the Roadster X+ 4.5kWh, and Rs.1,54,999 for the Roadster X+ 9.1kWh (with 4680 Bharat Cell)

that offers an unrivalled range of 501 km/charge.

The all-new Roadster X comes in 2.5kWh, 3.5kWh and 4.5kWh variants and are priced at Rs.74,999, Rs.84,999 and Rs.94,999, respectively. The Roadster series comes with a standard warranty of 3 years/50,000 km. The deliveries for the Roadster series to commence from mid March onwards

Bhavish Aggarwal, Chairman & Managing Director of Ola Electric, said, “Motorcycles are at the heart of India’s mobility landscape. With our electric motorcycles, we’re driv-



THE RAMCO CEMENTS LIMITED

Registered Office: "Ramamandiram", Rajapalayam-626 117, Tamil Nadu.
Corporate Office: "Auras Corporate Centre", 5th Floor,
No.98-A, Dr.Radhakrishnan Road, Mylapore, Chennai-600004.
Ph.: 044-28478666 Fax: 044-28478676
E-Mail: investorrelations@ramcocements.co.in
CIN : L26941TN1957PLCO03566; Website : www.ramcocements.in

Notice for the attention of Members of the Company

Dear Members,

Notice is hereby given that pursuant to the provisions of Sections 108 and 110 and other applicable provisions, if any, of the Companies Act, 2013, ("the Act") read with Rules 20 and 22 of the Companies (Management and Administration) Rules, 2014, ("the Rules"), read with the General Circular No. 09/2024 dated September 19, 2024 issued by the Ministry of Corporate Affairs ("MCA"), in continuation to the circulars issued earlier in this regard ("MCA Circulars"), Secretarial Standards - 2 on General Meetings issued by the Institute of Company Secretaries of India and, Regulation 44 and other applicable provisions of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 (the "LODR") and pursuant to other applicable laws, rules and regulations, approval of the members of the Company (as on the Cut-off Date, viz. Wednesday, the 5thFebruary 2025) ("Members") by way of Special Resolution, is sought via postal ballot through e-voting only, to transact the herein below mentioned Special Business, as set-forth in the Notice dated1st February 2025:

No.	Agenda of the Notice	Resolution
1.	To approve appointment of Mrs.Soundara Kumar (DIN : 01974515) as a Non-Executive Independent Director on the Board of the Company.	Special Resolution

The Company has engaged the services of Central Depository Services (India) Limited (CDSL) for providing e-voting facility to the Members. Thedetails of the procedure to cast the vote forms part of the 'Notes' section of the Notice.
The Postal Ballot e-voting facility will be available during the following period:

Commencement of Remote E-Voting	09.00 AM (IST) on Monday, the 10th February 2025
Conclusion of Remote E-Voting	05.00 PM (IST) on Tuesday, the 11th March 2025

Remote e-voting shall not be allowed beyond 05.00 PM on Tuesday, the 11thMarch 2025.

Members who have not updated their E-Mail address are requested to register the same in respect of the shares held by them in electronic form with their respective Depository Participants and in respect of the shares held in physical form with the Company.

Members who have not received this Notice due to non-registration of their e-mail addresses with the Company/Depositories, are also entitled to e-vote in relation to the resolution as set out in this Notice.

Members may note that the Notice will also be available on the Company's website atwww.ramcocements.in, on the websites of the Stock Exchanges, i.e., BSE Limited and National Stock Exchangeof India Limited at www.bseindia.com and www.nseindia.com respectively and on the website of CDSL at www.evotingindia.com.

The results of this Postal Ballot along with the Scrutiniser's Report will be filed with the stock exchanges and CDSL within the statutory timelines and will also be hosted in the Company's website.

All grievances connected with the facility for voting by electronic means should be addressed to Mr.RakeshDalvi, Sr. Manager, Central Depository Services (India) Limited, A Wing, 25thFloor, Marathon Futrex, Mafatal Mill Compounds, N M Joshi Marg, Lower Parel (East), Mumbai - 400013 or mailed to helpdesk.evoting@cdslindia.com or call toll free no. 1800 22 55 33.

For THE RAMCO CEMENTS LIMITED,
K.SELVANAYAGAM,
SECRETARY

Place : Chennai
Date: 05-02-2025

Fourth Dimension Media Solutions marks another milestone celebrating 14 years

Chennai, Feb 6: Fourth Dimension Media Solutions proudly celebrates its 14th anniversary, marking over a decade of pioneering media outsourcing, strategic ad sales, and ground-breaking digital marketing initiatives. From its humble beginnings to becoming a driving force in South India’s media landscape, the company has consistently pushed the boundaries of innovation, storytelling, and brand engagement.

Being the most trusted media outsourcing company, Fourth Dimension Media Solutions has forged strong partnerships with some of the most influential news and entertainment networks, including Puthiyathalaimurai News, V6 News, R Kannada, Republic Network, ‘Velugu, and Siri Kannada.

Over the years, Fourth Dimension Media Solutions has not only facilitated media partnerships but also emerged as a thought leader in the industry. The company has played a pivotal role in organizing and hosting various summits, with the South India Media Summit standing as its flagship initiative apart from South India Digital Summit, Mobile Conclave and Retail Conclaves.

These summits have brought together media veterans, policy-makers, and business leaders to discuss the evolving dynamics of journalism, content, and audience engagement. With thought-provoking discussions, industry insights, and future-focused narratives, these summits have positioned the company at the forefront of media transformation in the region.

Shankar B, CEO of Fourth Dimension Media Solutions, emphasized the company’s commitment to progress, innovation, and excellence. “Our journey has been one of relentless dedication, adaptability, and a deep understanding of the evolving media landscape. As we step into our 15th year, we remain committed to strengthening South India’s media ecosystem, fostering brand growth, and embracing new-age digital opportunities that will define the future of storytelling and audience engagement, all this has been possible because of our team who have stood by us”

SaaS firm Kovai.co announces Together We Grow bonus

Chennai, Feb 6: One of Coimbatore’s fastest-growing SaaS companies, Kovai.co, founded by Saravana Kumar, announced a distribution of \$1.62 million (Rs 14.5 crore) as bonuses to around 140 of its employees. Called the “Together We Grow” bonus, all employees who joined the company on or before 31st December 2022, will receive 50% of their gross annual salary as a bonus upon completing three years of service.

The first batch of beneficiaries, around 80, will receive their bonuses as part of their salary payouts on January 31.

Kovai.co, based in the UK and India, announced profits with its workforce. “I have always believed that employees who contribute to the company’s success and profits must be rewarded. It has also been my dream to come up with ways to share and distribute wealth,” said CEO and founder Saravana Kumar.

Saravana Kumar shared that when they were considering ways to reward employees or give them a share of the profits, they initially explored alternatives. “We considered employee stock ownership plans or shares. But that is ‘paper money’ that is not realized unless the company raises external capital or decides to list its shares”, he added.

The company was also recently in the spotlight after acquiring the Bangalore-based company Floik.

the Together We Grow bonus to all existing and new employees in 2022, to share the company’s

Yamaha R15 crosses 1-million-mark

Chennai, Feb 6: India Yamaha Motor (IYM) Pvt Ltd. is proud to celebrate a major milestone for one of its most iconic motorcycles—the Yamaha R15 – which has completed the production milestone of 1 million units. A product that has led Yamaha’s performance strategy in the Indian market since its debut, the R15 has been at the forefront of delivering cutting-edge technology and style, while appealing to the aspirations of young Indian motorcyclists through its confidence-inspiring handling prowess and exceptional riding experience.

With the production of over 1 million units of R15 at the state-of-the-art Surajpur plant, this milestone underscores Yamaha’s manufacturing excellence and commitment to global quality standards in meeting India’s growing demand for premium motorcycles while also supporting global markets.

Speaking on the occasion, Mr. Itaru Otani, Chairman, India Yamaha Motor Group of Companies, said: “The R15 embodies Yamaha’s Racing DNA with cutting-edge technology, thrilling design, and unmatched performance. With every iteration of the R15, we have elevated the riding experience, making the R15 the top choice for young enthusiasts. “

Rolls-Royce Ghost Series II showcased

Chennai, Feb 6: Rolls-Royce Motor Cars’ latest evolution of its most popular nameplate in history, Ghost Series II, is now available in India. A powerful, driver-oriented and elegant rendition, the subtle evolution of Ghost’s monolithic and self-assured external appearance serves as a potent stage for Bespoke commissions. To extend their choices, clients now have access to interior finishes and features never previously available on Ghost, as well as advanced software technologies that see Bespoke enter the digital world.

“Our clients truly appreciate Ghost’s handling capabilities and its potential for Bespoke. Ghost Series II remains faithful to its principles, yet it elevates every aspect of its presence. It is the most technologically advanced and driver-focused V12 Rolls-Royce ever created and its self-assured appearance serves as a potent stage for creatively daring commissions – making it the perfect driver-focused touring machine. The marque reaffirmed its position as a highly desirable luxury brand in India, with the market expanding by almost a-third in 2024. With Ghost Series II now available in India, I believe clients will be excited to create ever more ambitious and valuable motor cars.” Irene Nikkein, Regional Director Asia-Pacific, Rolls-Royce Motor Cars

AOI successfully treats oesophageal cancer patient

Coimbatore, Feb 6: American Oncology Institute (AOI) in Coimbatore has successfully treated a28-year-old young male diagnosed with oesophageal cancer. Through the collaborative efforts of the medical and radiation oncology teams, the patient underwent NeoadjuvantChemoradiation therapy using the state-of-the-art Varian TrueBeam STX Linear Accelerator over a four-week period.

Harish Trivedi, CEO, CTSI South Asia, commended the team’s success and the advanced technology used in the treatment: “ The successful outcome in this case underscores our commitment to offering cutting-edge cancer treatment that enhances both survival rates and quality of life for our patients. The patient initially presented with a history of Dysphagia for solids and liquids for 3 weeks. CECT Thorax and PET CT scan revealed a mass in the lower oesophagus. After reviewing the case in a tumour board meeting, the team decided on a course of “NeoadjuvantRadiation along with weekly concurrent chemotherapy followed by Total Esophagectomy with gastric pull up”.

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
RANSAN PACKAGING PRIVATE LIMITED

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5.	Address of the Registered Office and Principal Office (If Any) of Corporate Debtor	NEW NO.11, OLD NO.7, KAILASAM STREET TONDIPARPET, CHENNAI, TAMILNADU, INDIA, 600081.
6.	Date of Closure of Insolvency Resolution Process	CIRP timeline was extended till 23.08.2024
7.	Liquidation Commencement Date of Corporate Debtor	24/01/2025
8.	Name and Registration Number of the Insolvency Professional Acting as Liquidator	E.SANTHANALAKSHMI IBBI/002/IP-NO0831/2019 -2020/12661
9.	Address and e-mail of the Liquidator, as registered with the Board	E.Santhanalakshmi, Insolvency Professional, Plot No. 42B, Sree Krishna Flats, S-1, 2nd Floor, LIC Nagar 2nd Street, Madipakkam, Chennai, Tamil Nadu - 600091. cnp.ransanpackaging@gmail.com Mob: +91 99414 65504
10.	Address and e-mail to be used for correspondence with the liquidator	E.Santhanalakshmi, Insolvency Professional, Plot No. 42B, Sree Krishna Flats, S-1, 2nd Floor, LIC Nagar 2nd Street, Madipakkam, Chennai, Tamil Nadu - 600091. Email: cnp.ransanpackaging@gmail.com Mob: +91 99414 65504
11.	Last date for submission of claims	07/03/2025

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the **RANSAN PACKAGING PRIVATE LIMITED** on 24th January 2025. [Order received on 3rd February 2025].
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E.SANTHANALAKSHMI
IBBI/002/IP-NO0831/2019 -2020/12661
Liquidator

Date: 06.02.2025
Place: Chennai

SHL RESEARCH FOUNDATION
(CIN: U73100TN2002NPL050076)
9 Cathedral Road, Chennai 600086

FORM INC 19
Notice

[Pursuant to rule 22 of the Companies (Incorporation) Rules, 2014]

1. Notice is hereby given that in pursuance of Sub-Section (4) of Section 8 of the Companies Act, 2013, an application has been made to the Regional Director, Ministry of Corporate Affairs at Chennai, for conversion of SHL Research Foundation, a Company registered under the provisions of Section 8 of the Companies Act, 2013 to “for Profit Private Limited Company”.

2. The principal objects of the Company are as follows:

“To promote research in bulk drugs; pharmaceuticals, medicinal, biological, immunological, contraceptive and therapeutic preparations and products; drug intermediaries, biochemicals; phytochemicals; natural products; herbal products; immunogens; fine chemicals; food chemicals; petro chemicals; plastics; resins; heavy chemicals; organic chemicals; inorganic chemicals; and in other areas and other products that would be beneficial to the general public.

Provided that the objects stated above shall be carried on without any restrictions as to caste, creed, community or colour and all the objects stated shall not be carried on for the purposes of profit.”

3. A copy of the Memorandum and Articles of Association of the Company is available for inspection at the Registered Office of the Company at No 9 Cathedral Road Chennai 600086

4. Notice is hereby given that any person, firm, Company, corporation or body corporate, objecting to this application may communicate such objection to the Regional Director, Chennai, Southern Region, within thirty days from the date of publication of this notice, by a letter addressed to the Regional Director, Chennai, Southern Region, Ministry of Corporate Affairs at 5th Floor, Shastri Bhavan, 26 Haddows Road, Chennai-600006, Tamil Nadu, a copy of which shall be forwarded to the Applicant at 9, Cathedral Road, Chennai 600086

Dated this 05th day of February 2025

For SHL Research Foundation
Amarnath Ananthanarayanan
Director
DIN:02928105

Place: Chennai
Date: 05.02.2025

